

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 1509 of 2021

Dr. Natwa Hansdak ... .. Petitioner

**Versus**

The State of Jharkhand & Ors. ... .. Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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For Petitioner : Mr. Mahesh Tewari, Advocate  
For Resp.-State : Mr. Bhaskar Trivedi, A.C. to S.C.-III  
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**03/06.09.2021** It is submitted by Mr. Bhaskar Trivedi, A.C. to S.C.-III that there is bereavement in the family of Mr. Sreenu Garapati, S.C.-III and as such seeks adjournment of this case.

Put up this case on 29.09.2021.

**(Dr. S.N. Pathak, J.)**

Rohit/-